

**Shiv Gopal Mishra,
Registrar General,
High Court of
Judicature
at Patna.**



**शिव गोपाल मिश्र,
महानिबंधक,
पटना उच्च न्यायालय,
पटना।**

Letter No 65354 / File No. XXIV-63-2016/ A.D.(Apptt.)

Dated, Patna the 21st July, 2026

To,

The Director,
Bihar Judicial Academy, Gaighat,
Patna.

Sub : Regarding involvement of Bihar Judicial Academy in sensitization of Principal Judge, family Court on regular basis (40 Hrs training programme).

Reference :

Sir,

With reference to the subject noted above, I am directed to say that the '**Hon'ble Committee for Sensitization of Family Court Matters**', after considering the agenda relating to the involvement of Bihar Judicial Academy in sensitization of Principal Judge, Family Court on regular basis (**40 Hrs training programme**), after due deliberation, have been pleased to direct you to submit a fresh proposal after making the necessary changes for the **40 hours training programme**, for imparting the aforesaid training to all the Principal Judges of family Courts.

Further, the Hon'ble Committee have been pleased to observe that the aforesaid training be conducted on weekends for a duration of 10 hrs, subject to the availability of slots at the Bihar Judicial Academy, Patna. The said training be concluded within a span of four months.

This is for your information and expeditious compliance of the the direction.

Yours faithfully

Registrar General